GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3180
ANSWERED ON 07TH AUGUST, 2025

FPIS IN MUZAFFAR NAGAR

3180. SHRI HARENDRA SINGH MALIK:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

(a) whether the Government is aware that there is a large scope for Food Processing Industries (FPIs) in Muzaffar nagar Lok Sabha Constituency in Uttar Pradesh;
(b) if so, whether the Government proposes to set up any food processing plants in the said Constituency;
(c) if so, the details thereof and the time by which it is likely to be set up; and
(d) the other steps taken/proposed to be taken by the Government to boost the FPIs in this Constituency?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) to (d): In order to boost and ensure overall development of Food Processing Industries including agro based industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). Further, a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme is also being implemented by MoFPI. All the three schemes are implemented across the country including Muzaffarnagar Lok Sabha Constituency of Uttar Pradesh.

These schemes are not region specific but demand driven and MoFPI does not set up food processing units on its own. However, it provides financial assistance in the form of grants-in-aid to eligible entrepreneurs for establishing related infrastructure through its schemes.

Under PMFME Scheme, MoFPI has approved 44 proposals in Muzaffarnagar District of Uttar Pradesh, with a total approved subsidy of Rs. 1.69 Crores, till 30.06.2025. Jaggery in Muzaffarnagar district of Uttar Pradesh has been identified as One District One Product (ODOP) under PMFME Scheme.

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